

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:499
ANSWERED ON:26.11.2014
EMISSION NORMS
Mohan Shri P. C.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the present status of emission norms imposed on India;
- (b) whether it is mandatory or voluntary;
- (c) whether Common But Differentiated Responsibilities (CBDR) was defined in terms of those norms;
- (d) if not, the stand taken by India regarding emission norms;
- (e) whether India is contemplating to accept the emission norms for agricultural sector;
- (f) if so, the details thereof; and
- (g) the legal terms of such arrangements for developing economies like India?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d): India being a Non-Annex I country party to the United Nations Framework Convention on Climate Change (UNFCCC) does not have any legally binding commitment or target or obligation to reduce its greenhouse gas emissions. Any outcome under the UNFCCC have to be consistent with all the principles and provision of the Convention especially Equity and Common But Differentiated Responsibilities (CBDR).

India has voluntarily pledged, that it will endeavour to reduce the emissions intensity of its GDP by 20-25% by 2020 in comparison to 2005 level. We are taking several domestic initiatives to address climate change. The National Action Plan on Climate Change has eight National Missions including inter alia the National Solar Mission, National Mission for Enhanced Energy Efficiency and National Mission on Sustainable Habitat which envisage containing the greenhouse gas emissions in the country.

(e) to (g) Agriculture sector is very sensitive for the Indian economy from climate change angle. We need to retain the focus of discussions on adaptation in agriculture and ensure that no mitigation obligation imposed on the agricultural sector. There has been initiatives like the Global Methane Initiative which pertains to methane emissions from enteric fermentation, manure management, rice cultivation. India has held the view that these initiatives should be voluntary and based on country specific requirements.